

were recruited as Constables in the Border Security Force from the Kashmir Valley. One candidate was selected as Assistant Commandant (category A' Post) from the Kashmir Valley but he did not report for training in the Border Security Force. In the C.R.P.F., 23 candidates were recruited as Constables in 1982 from State of Jammu and Kashmir. Break up of recruitment is not available. During 1983 and 1984, 13 candidates were recruited in the C.R.P.F. as Constables from Kashmir Valley.

Result oriented administrative reforms

*100. SHRI MURLIDHAR CHAN-
DRAKANT BHANDARE-SHRI H.
L. KAPUR;

Will the PRIME MINISTER be pleased to state:

(a) what administrative reforms are proposed to be made so that results could take precedence over the procedure;

(b) what are the steps being taken to achieve the results in a time-bound schedule; and

(c) what reforms are being implemented by Government to prevent inefficiency and corruption in the administration?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) to (c) A review of administrative organisation procedures and practices has been initiated to cut delays, decentralise decisionmaking processes, enforce accountability and simplify rules and procedures. These are aimed at improving efficiency and reduce scope for corruption. The vigilance and anti-corruption machinery will be further strengthened, where necessary. Deterrent punitive action will be taken against those found indulging in corruption.

Separate Development Board for Vidarbha and Marathwada regions

346. SHRI SURESH KALMADI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have received any proposal from the Maharashtra Government for constitution of a separate Development Board for Vidarbha and Marathwada regions; and

(b) if so, what action is being taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) The matter is receiving attention.

Retrenchment of workers of N.T.C.

347. SHRIMATI ILA BHATTA CHARYA: Will the Minister of COMMERCE AND SUPPLY be pleased to state:

(a) whether it is a fact that about 55000 workers of the National Textile Corporation are going to be made surplus and sacked as soon as part of their modernisation plan;

(b) whether Government have given their approval in the matter;

(c) what are the details of the plan for the rehabilitation of these workers; and

(d) whether any directive have been issued in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P. A. SANGMA): (a) and (b) No Sir. However, rationalisation of labour is an ongoing process depending upon several factors c.g. implementation of modernisation programmes, change in product-mix change in capacities and revision of work norms,

(c) and (d) Due compensation would be paid to the affected employees.

Clashes between Bangladesh and Indian Security Forces

348. SHRI VITHALRAO MADHAV RAO JADHAV: Will the Minister of HOME AFFAIRS be pleased to state: